

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
VGS REALTY CONSTRUCTION PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	VGS REALTY CONSTRUCTION PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	10/12/2012
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number/Limited Liability Identification Number of Corporate Debtor of Corporate Debtor	U70101MH2012PTC238665
5.	Address of Registered Office and Principal Office (if any) of the Corporate Debtor	Omkar House, Off. Eastern Express Highway, Opp. Sion Chunnabhatti Signal, Sion (East), Mumbai- 400022
6.	Insolvency Commencement Date in respect of the Corporate Debtor	NCLT order dated 7 th September, 2021 [The order copy downloaded from NCLT website by the IRP on 13 th September, 2021]
7.	Estimated date of closure of Insolvency Resolution Process	6 th March, 2022 [180 days from the Insolvency Commencement date which is 7 th September, 2021]
8.	Name and registration number of the Insolvency Professional acting as interim resolution professional	Name: Vinod Kumar Ambavat Registration Number: IBBI/IPA-001/IP-P00420/2017-18/10743
9.	Address and email of the interim resolution professional, as registered with the Board	Address: Room No. 40, 9/15 Morarji Velji Bldg, 1st Floor, Dr. M.B Velkar Street, Kalbadevi Road, Mumbai, Maharashtra ,400002 Email Id: vinod.ambavat@ajallp.com
10.	Address and email to be used for correspondence with the Interim Resolution Professional	Correspondence Address: A/301 Kanakia Zillion, Junction of LBS Road and CST Road, BKC Annexe, Kalina / Kurla (West), Mumbai - 400 070 Correspondence Email Id: cirp.vgsrealty@gmail.com
11.	Last date for submission of claims	27 th September, 2021.
12.	Classes of creditors, if any, under clause (b) of sub – section (6A) of section 21, ascertained by the Interim Resolution Professional	Name of the Class(es): Home buyers/ Flat Owners
13.	Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	1. Rakesh Kumar Tulsyan IBBI Registration No: IBBI/IPA-001/IP-P01144/2018-2019/11970 Address: B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai, Maharashtra ,400101 2. Nitin Kothari



		IBBI Registration No: IBBI/IPA-001/IP-P-02310/2020-2021/13477 3. Chirag Rajendra Kumar Shah IBBI Registration No: IBBI/IPA-001/IP-P01169/2018-2019/11837 Address: 208, Ratnaraj Spring, Beside Navnirman Bank, Opp. HDFC Bank House, Navrangpura, Ahmadabad, Gujarat , 380009
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Web Link: www.ibbi.gov.in/downloadforms.html Details of the Authorised Representative are available at the address mentioned in Item No. 13 above.

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of a corporate insolvency resolution process of the VGS Realty Constructions Private Limited on 7th September, 2021

The creditors of VGS Realty Constructions Private Limited, are hereby called upon to submit their claims with proof on or before 27th September, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The financial creditors belonging to a class, as listed against the entry no. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class, home buyers/flat owners, in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Vinod Rajendra Ambavat

Vinod Rajendra Ambavat
Interim Resolution Professional
Registration Number: IBBI/IPA-001/IP-P00420/2017-18/10743

Date: 15/09/2021

Place: Mumbai

